COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 126 OF 2018 & IA NO. 354 OF 2018

Dated: 24th August, 2018

In the matter of:

M/s SAS Hydel Projects Pvt. Ltd. Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **30.08.2018**.

Court Master/PS

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